

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 259 of 2013

Dated : 12th September, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Punjab State Transmission Corporation Ltd. ... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent (s): Mr. Sakesh Kumar
Ms. Arushi Anthwal for R.1

ORDER

Again some more time is sought on behalf of the Respondent No.1 to make further submissions.

Post the matter for further hearing on **25.09.2014.**

**(Rakesh Nath)
Technical Member**
Ts/js

**(Justice M. Karpaga Vinayagam)
Chairperson**